

HIGH COURT OF MADHYA PRADESH
BENCH AT INDORE

FORM 'C'

Outside the Jurisdiction of the authorized person
[See Rule 4(1)]

No. RTIA/DR-HCIND/ 3222

Indore, dated 03/12/2014

From,

The Dy. Registrar,
State Public Information Officer,
High Court of M.P., Bench at Indore

To,

State Public Information Officer,
High Court of Madhya Pradesh,
Jabalapur.

Sub:- Application under R.T.I. Act, 2005

Please refer the application No. NIL dated 01/12/2014 applied by Mr. Nandlal Tiwari, Advocate, Indore registered at I.D. NO. 45/2014-15 at this Bench Registry, regarding supply of information relating to Order of installation of digital clocks, copy of order issuing Tender, specification and particulars of qualities of digital clock, Monitoring authority, copy of tender/ notice etc. is forwarded in original for necessary action at your end as the same belongs to the jurisdiction of Main Registry, Jabalpur.

Kindly acknowledge the same.

Encl: As above


3223, dt. 03-12-14

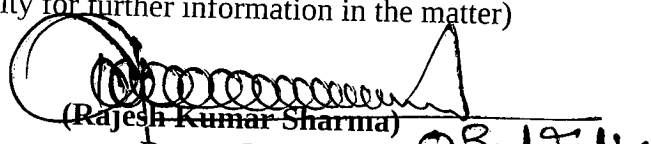
ofe.

Copy forwarded to:

Mr. Nandlal Tiwari, Adv.
Lane No. 1, Mateshwari Colony,
Tigariya Badshah Road,
Near Nandbag Bridge,
Indore.

(With request to contact the above Authority for further information in the matter)


(Rajesh Kumar Sharma)
Deputy Registrar, 03.12.14
State Public Information Officer,
High Court of M.P., Bench at Indore


(Rajesh Kumar Sharma)
Deputy Registrar, 03.12.14
State Public Information Officer,
High Court of M.P., Bench at Indore

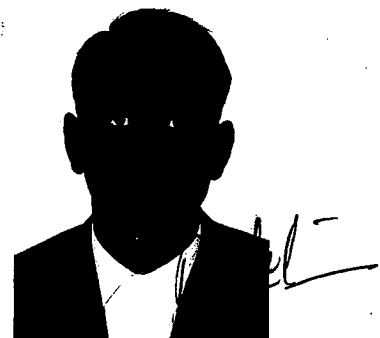
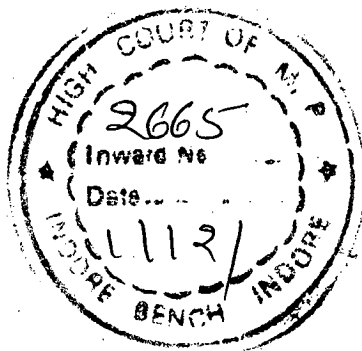
ID No. 45/2014-15

01/12/2014

FORM A

FORM OF APPLICATION SEEKING INFORMATION

To,
Public Information Officer,
M.P. High Court, Bench at Indore



1. (a) Name of applicant : Nandlal Tiwari
(b) Father's name : Shri T.P. Tiwari
(c) Age : 34 years
(d) Occupation : Advocate
2. Address : Lane No. 1, Mateshwari Colony, Tigariya Badshah Road, Near Nandbag Bridge, Indore – (M.P.)
Mobile: 07898897777, Email: advo.rajan@hotmail.com

3. Particulars of information:-

(a) Concerned department: Administration Department, High Court of M.P.

(b) Particulars of information required:-

(i) Details of information required:-

- Order by which the digital clocks having GPS and Camera has been installed in Hon'ble High Court of M.P.
- Copy of order by which tender has been issued for installation of digital clocks.
- Specification and particulars of qualities of digital clock.
- Name of Person or authority that is receiver as per GPS system and monitoring authority for GPS and Camera system.
- Copy of order by which the monitoring of cases listed before Hon'ble High Court has been made.
- Copy of report prepared on the basis of monitoring done by GPS and Camera of each Court rooms of Hon'ble High Court.
- Copy of tender / notice and tender process adopted for the purpose of awarding the work order for installation digital clocks.

(i) Period for which information asked for : For last 2 years.

(iii) Other details: NIL

4. I state that the information sought does not fall within the restriction contained in section 8 of the Act and to the best of my knowledge it pertains to your office.

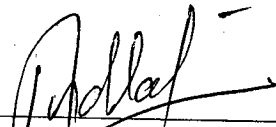
5. Application fee: Rs. 50/- in form of Non-Judicial stamp is enclosed herewith.

Encl:-

① Non-Judicial Stamp No. AA41669)

Date: 01/12/2014

② Copy of Identity card.


Signature of Applicant

E-mail address (if any): advo.rajan@hotmail.com (67898897777)

Telephone No. (Office): NIL

Residence : Lane No. 1, Mateshwari Colony, Tigariya Badshah Road, Near Nandbag Bridge, Indore - (M.P.)

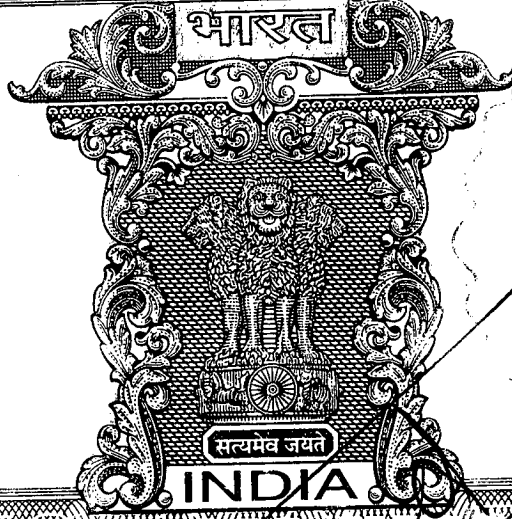
Place: Indore

Date: 01/12/2014.

भारतीय गैर न्यायिक

पचास
रुपये

₹.50



FIFTY
RUPEES

Rs.50

INDIA

INDIA NON JUDICIAL

मध्य प्रदेश MADHYA PRADESH

AA 416691

Cancelled
10/4/2014
811220014

*For the purpose of Application
Under Right to Information
Act*

Rajlall

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1050 20147

50 R.T.I. हल

~~नंदलाल निवारी पिता टी.पी. निवारी गाळी नं. 1
मोतेश्वरी काळोनी टिगारिमा रोड इच्छा 2.~~

~~एच. इकिरुकिरुं पाल पिता मदनसिंह
V.I.C
280/102 काळोनी इच्छा 2. ST19087644.~~

Avindeu

Alaspal
श्रीमती रेणु जागपाल
स्टामपेकर
उच्च न्यायालय परिसर, इच्छा 2



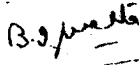
M.P. HIGH COURT BAR ASSOCIATION, INDORE

MEMBER

Name : Nandlal Tiwari
Memb. No. : N -
Enroll. No. : MP/3286/05/Adv.
Date Of Birth : 13.11.1980
Blood Group : O+
Address : S.A.F. 1st BN Cavalari Line,
New Block 9/2, Indore (M.P.)
Ph. No. : 9009069009




Lokesh R. Bhatnagar
Secretary


B.I. Mehta
President

